

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. No.109/96 & M.A. No.1371/96
IN O.A. No.2601/94

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NEW DELHI, THIS THE 18TH DAY OF JANUARY, 2000.

HON'BLE MR.JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER(J),
HON'BLE MR.R.K.AHOOJA, MEMBER(A)

1. A.K.Mukhopadhy
S/o Shri K.B.Mukherjee
Chargeman Grade-I
Grey Iron Foundry
Jabalpur, (M.P.)
2. Tapan Kumar Chatterjee
S/o Shri Bhabani Charan Chatterjee
Assistant Foreman
Gun Carrage Factory
Jabalpur, (M.P.)
3. Abhilas Basak
S/o Shri Satyanarayan Basak
Assistant Foreman/Fuze Shop
Ordnance Factory, Ambajhare
R/o Flat No.405, Shree Dutt Complex
Datta Wari,
Nagpur, (MH) ...Applicants

(NONE FOR THE APPLICANTS)

vs.

Union of India through
the Chairman, Ordnance Factory
Board,
10-A Auckland Road, ...Respondents
Calcutta-1

(BY ADVOCATE SHRI V.S.R.KRISHNA)

ORDER(ORAL)

JUSTICE ASHOK AGARWAL:

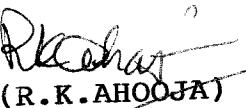
Applicants and their Advocate are absent. Shri V.S.R.Krishna, the learned counsel appearing on behalf of the respondents makes a statement that the Government has complied with the directions issued by the judgement under review and has revised seniority list and/ also conducted a review D.P.C. Hence, according to him, nothing now survives in the present review application. Review Application No.109/96 and

Misc.Application No.1371/96 are disposed of without any
order as to costs.

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(ASHOK AGARWAL)
CHAIRMAN


(MRS.LAKSHMI SWAMINATHAN)
MEMBER(J)


(R.K.AHOOJA)
MEMBER(A)

sns